

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SW)
DWARKA COURTS, NEW DELHI.


URGENT NOTICE

Subject: Destruction of Unclaimed Certified Copies prepared till 30th June 2018 and Application for Supply of Certified (Lying Under Objection) for the period i.e from 1st July 2017 to 30th June 2018 lying at the counter for the Certified Copy.

Advocates/Litigants are hereby requested to contact at delivery counter of Certified Copies at Copying Agency Branch, Dwarka Court Complex, New Delhi on any working day (between 10.00 AM to 3.30 PM) to collect the certified copies which are lying for delivery and also to contact the concerned Copying Agency for collecting the applications for supply of certified copies lying under objections for the period from 1st July 2017 to 30th June 2018.

However, the said certified copies and applications, if not collected by 22.12.18, would be destroyed in the first week of January, 2019 and the amount deposited against those unclaimed certified copies and applications shall stand forfeited without any further notice.

This Notice is issued with the prior approval of Learned District & Sessions Judge, (Officiating), S/W District, Dwarka Courts, New Delhi.



(LOKESH KUMAR SHARMA)
Officer-In-Charge, Copying Agency,
POLC, Dwarka Court Complex,
New Delhi.

No: OIC/CAs/2018/30698-30719

Dated:- 18.12.18

Copy forwarded to:-

1. Ld. District & Session Judge Dwarka Court (SW) Secretariat.
2. Ld. District Judges, Central & West (THC), East, North East and Shahdara (KKD), North and North West (Rohini), New Delhi (PHC), South and South East (Saket) with the request to get the above notice displayed on the Notice Board and other conspicuous places of public notice in their respective District Court Complex.
3. The Secretary, Bar Association at Dwarka, THC, PHC, Rohini, KKD and Saket Courts, Delhi/New Delhi with the request have the above notice displayed at Notice Board and other conspicuous places.
4. The A.O (Judicial)/ Care Taker, Care Taking Branch, Dwarka Court Complex, New Delhi, to get the above notice displayed at Notice Board and conspicuous places.
5. The Branch Incharge/PRO, Facilitation Centre, Dwarka Courts to display the above notice at Notice Board/prominent places of Facilitation Centre.
6. Website Committee of Delhi District Courts with the request to upload the above notice on website please.


(LOKESH KUMAR SHARMA)
Officer-In-Charge, Copying Agency
POLC, Dwarka Court Complex,
New Delhi.